



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

[www.rbi.org.in](http://www.rbi.org.in)

RBI/2012-13/213

RPCD.CO RRB.RCB.AML.BC. No. 29 /03.05.33 (E)/2012-13

September 18, 2012

**The Chairmen / CEOs of all Regional Rural Banks and State and Central Co-operative Banks**

Dear Sir,

**Uploading of Reports in 'Test Mode' on FINnet Gateway**

Please refer to our [circulars RPCD.CO.RF.AML.Bc.65/07.02.12/2005-06 dated March 3, 2006](#) and [RPCD.CO RRB. BC. 68/03.05.33 \(E\)/2005-06 dated March 9, 2006](#) prescribing various reporting formats for banks as required under provisions of PML Rules, 2005. In this connection, your attention is also invited to FIU-IND Office Memorandum F.No.9-29/2011/FIU-IND dated March 31, 2011, enclosed to our letters RRB. AML. No. 2046/03.05.33(E) dated August 17, 2011 and RPCD.CO.RCB. AML. No. 2157/07.40.00/2011-12 dated August 23, 2011 regarding introduction of single XML reporting format under Project FINnet for furnishing reports under Rule 3 of PML Rules to FIU-IND. Banks were requested to develop capacity and be in readiness to implement the new format as and when advised by FIU-IND.

2. FIU-IND have now advised vide their letter F.No.9-29/2011-FIU-IND dated August 28, 2012, that all banks should initiate submission of reports on the FINnet Gateway in 'TEST MODE' from August 31, 2012 to test their ability to upload the report electronically. Such submission in 'Test Mode' would continue till FIU-IND informs the banks about 'go-live' of the project. Banks are also required to continue to submit the existing reports in CD as presently required till further notice.

3. All State and Central Co-operative Banks and Regional Rural Banks are accordingly advised to take action as required by FIU-IND.

4. Compliance Officer/Principal Officer should acknowledge receipt of this letter to our Regional Office concerned.

Yours faithfully,

(C.D.Srinivasan)

Chief General Manager